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Title: Introduction of the Farmers Welfare Fund Bill, 2007.

SHRI ADHALRAO PATIL SHIVAJIRAO (KHED): I beg to move for leave to introduce a Bill to provide for the constitution of Farmers Welfare Fund and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of Farmers Welfare Fund and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI ADHALRAO PATIL SHIVAJIRAO : I introduce the Bill.

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